FORM D

PROOF OF CLAIM BY FINANCIAL CREDITORS

(Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

Date: 20.05.2025

To

The Liquidator, Mr. Ramachandran Subramanian, Old No 29, New No 52, Raju Naicken Street, West Mambalam, Chennai - 600 033 IBBI/IPA-001/IP/P-01440/2018-19/12136

E mail: subraman267@yahoo.com / cbcfashionsliq@gmail.com

From

Canara Bank,

Head Office - 112, J C Road, Bengaluru - 560 002. Branch Office - ARM Branch, Circle Office Building, 1st Floor, St. Mary's Campus,

East Veli Street, Madurai - 625 001.

Subject: Submission of proof of claim in respect of the liquidation of M/s. LARE FIBC AND ENERGIES PRIVATE LIMITED under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir,

Canara Bank, ARM Branch, Madurai, hereby submits this proof of claim in respect of the liquidation of M/s. LARE FIBC AND ENERGIES PRIVATE LIMITED. The details for the same are set out below:

1.	NAME OF FINANCIAL CREDITOR	CANARA BANK, ARM BRANCH, MADURAI
		A Body Corporate constituted under the Banking
	*	Companies (Acquisition and Transfer of
		undertaking Act) 1970, having its Head Office at
		112, J C Road, Bengaluru - 560 002.
2.	ADDRESS AND EMAIL ADDRESS OF	Canara Bank, ARM Branch, Circle Office
	FINANCIAL CREDITOR FOR	Building, 1st Floor, St. Mary's Campus, East Veli
	CORRESPONDENCE.	Street, Madurai -625 001
		Email: cb6291@canarabank.com
3.	TOTAL AMOUNT OF CLAIM, INCLUDING	OCC - SECURED
	ANY INTEREST, AS AT THE LIQUIDATION	Principle: Rs.3,16,77,716.24
	COMMENCEMENT DATE AND DETAILS OF	Interest: Rs.1,86,46,285.50
	NATURE OF CLAIM	Town Loop 4 SECURED
		Term Loan 1 - SECURED
		Principle: Rs.16,80,31,549.46
		Interest: Rs.7,24,00,252.75
		Term Loan 2 - SECURED
		Principle: Rs. 7,23,16,447.24
		Interest: Rs.3,10,20,849.82
		GECL - SECURED
		Principle: Rs.4,98,64,718.62
		Interest: Rs.1,41,68,106.82
		FITL - SECURED
		Principle: Rs.73,51,943.62
		Interest: Rs.29,24,327.53
		Additional Assistance under GECL - SECURED
	OTARI	Principle: Rs.2,50,00,000.00
	HOLLAN	Interest: Rs.68,61,519.99
	* C. ARUNMOZHI *	Total Claim: Rs.50,02,63,717.59 as on
	RAJASHAN AR	21.04.2025
	MADURA 223/2021/5/	कृते केनरा बैंक / For CANARA BANK

मुख्य प्रबंधक / Chief Manager ए आर एम राखा, महुरै / ARM Branch, Madural.

4.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED	As attached - Supplemental Commom Hypothecation Agreement and Supplemental Mortgage Deed
5.	DETAILS OF ANY ORDER OF A COURT OF TRIBUNAL THAT HAS ADJUDICATED ON THE NON-PAYMENT OF DEBT	NA
6.	DETAILS OF HOW AND WHEN DEBT INCURRED	The subject borrower was enjoying Credit Facilities with our Bank since 2018 and the account became NPA on 29.10.2022.
7.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Nil
8.	DETAILS OF ANY SECURITY HELD, THE VALUE OF THE SECURITY, AND THE DATE IT WAS GIVEN	Details of security are as follows
	PRIME	
	<u>occ</u>	
	Hypothecation of Stocks & Receivables.	
	Term Loan	T

- (i). Hypothecation of plant, machineries and electrical equipments purchased as per the project report Rs.2286.41 lakhs at the time of last sanction and Rs.894.98 lakhs as per Valuation report dated 10.04.2025.
- (ii). EMT with registration of MODTD of leased industrial land having an extent of 5.86 acres of land located at Plot No. B 4 along with Industrial shed constructed with a total build up area of 58500 sq. ft. situated in SIPCOT Industrial Centre, Gangaikondan, Tirunelveli valued Rs.1210.00 lakhs as per the Valuation report dated 30.03.2021 at the last sanction and Rs.559.80 lakhs as per Valuation report dated 22.03.2024.

8A.	WHETHER SECURITY INTEREST RELINQUISHED	YES	
9.	DETAILS OF ANY ASSIGNMENT OR TRANSFER OF DEBT IN HIS FAVOUR	NIL	
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE FINANCIAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	Name: The Chief Manager GL A/c No.: 209272434 Bank: Canara Bank Branch: ARM Branch, Madurai. IFSC: CNRB0006291	
11.	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	We are enclosing herewith statement of accounts of the subject account for ready reference.	

कृते केनरा बैंक / For CANARA BANK

मुख्य प्रवेधक / Chief Manager ए आर एम शाखा, गुर्जे / ARM Branch, Madural.

> C. ARUNMOZHI RAJASHAN AR MADURAI GO. MS: 323/2021

> > K20

(Signature of financial creditor or person authorised to act on his behalf)
[Please enclose the authority if this is being submitted on behalf a financial creditor]

C SIVA

CHIEF MANAGER

CANARA BANK, ARM BRANCH, CIRCLE OFFICE BUILDING - $1^{\rm ST}$ FLOOR, ST. MARY'S CAMPUS, EAST VELI STREET, MADURAI - 625001

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of

India.

C. Arunmozhi Rajashankar,

B.Com.,B.L., Advocate & Notary Public 534, K.K. Nagar, MADURAI-625 020

AFFIDAVIT

I, C Siva, Chief Manager, ARM Branch, Madurai, having Office at Circle Office Building - 1st Floor, St. Mary's Campus, East Veli Street, Madurai - 625001 do solemnly affirm and state as follows:

- 1. The above named corporate debtor was, at the liquidation commencement date, that is, the 21st day of April 2025, and still is, justly and truly indebted to Canara Bank in the sum of Rs.50,02,63,717.59 for the OCC and Term Loan Credit Facilities availed by them from our Bank.
- 2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
 - a) Supplemental Common Hypothecation Agreement.
 - b) Supplemental Mortgage Deed.
 - c) Statement of accounts.
- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief.
- 4. In respect of the said sum or any part thereof, I have not, nor have my partners or any of them, nor has any person, by my / our order, to my / our knowledge or belief, for my / our use, had or received any manner of satisfaction or security whatsoever, save and except the following: Nil

Solemnly, affirmed at Madurai on this 20th day, the Tuesday of May 2025

कृते केनरा बैंक / For CANARA BANK

पुष्पावधक / Chief Manager ए आर एन शांका, युद्धे / ARM Branch, Madural.

Before me, Notary/Oath Commissioner

B.Com.,B.L.,

Deponent's signature

Advocate & Notary Public STATION 534, K.K. Nagar, MADURAI-623 021 FICATION

I, the Deponent hereinabove, do hereby verify and affirm that the contents of paras 1 to 4 of this affidavit are true and correct to my knowledge and belief. Nothing is false and nothing material has been concealed therefrom.

Verified at Madurai on this 20th day of May 2025

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C. ARUNMOZHI RAJASHAN JAR कृते के बरा बैंक / For CANARA BANK

मुख्य प्रबंधक / Chief Manager ए आर एम शाखा, मदुरै / ARM Branch, Madurai.

Deponent's signature